GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-288
ANSWERED ON-30/03/2022

STAR RATING SYSTEM FOR CARS

*288. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any plan so that our country has its own star rating system which would test the cars under varied parameters;
(b) if so, the details in this regard; and
(c) apart from the safety of the occupants, what measures are being proposed for the safety of the pedestrians and all the other vulnerable road users?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 288 ANSWERED ON 30.03.2022 ASKED BY SHRI SUSHIL KUMAR GUPTA REGARDING **STAR RATING SYSTEM FOR CARS**

(a) and (b) At present, the Ministry of Road Transport and Highways is working on a proposal in consultation with stakeholders to formulate a plan which would test and assess the star rating of a car under the Bharat New Car Assessment Programme (BNCAP). This programme will encourage manufacturers to participate voluntarily in the safety testing assessment programme and incorporate higher safety levels in new car models with regard to various identified parameters, as mentioned below: -

(i) Structural Safety of car
(ii) Safety of Adult Occupants of Car
(iii) Safety of Child Occupants of Car
(iv) Assessment of Car for Pedestrian Friendly Design
(v) Provision of Active and Passive Safety Assist Technologies

The proposed assessment will allocate Star rating from 1 to 5 stars.

(c) The Ministry of Road Transport and Highways has taken the following initiatives to enhance safety of the occupants, pedestrians and other vulnerable road users:-
(i) This Ministry has issued notification G.S.R 1483(E) dated 07.12.2017, vide which Motor vehicles of category M1 (i.e, a motor vehicle used for carriage of passengers, comprising not more than 8 seats, in addition to the driver's seat), manufactured on and after the 1st day of July, 2019, are to comply with additional safety features like requirement of (a) airbag for the driver; (b) seat belt reminder; (c)manual over-ride; (d)speed alert system; (e)vehicle reverse gear sensor; and its requirements, as stipulated in Automotive Industry Standard (AIS) 145 -2017, as amended from time to time. The Ministry has notified GSR 148(E) dated 2nd March, 2021 regarding mandatory provision of an airbag for the passenger seated on the front seat of a vehicle, next to the driver. Furthermore, the Ministry, vide draft GSR 16(E) dated 14th January, 2022, has proposed that vehicles of category M1, manufactured after 01st October, 2022, shall be fitted with two side/side torso air bags, one each for the persons occupying front row outboard seating positions and two side curtain/tube air bags, one each for the persons occupying outboard seating positions. This has been notified to enhance safety of vehicle occupants. Stakeholders' comments and objections have been invited within a period of thirty days. This Ministry, vide draft GSR 106(E) dated 11th February, 2022, has proposed that all front facing seats in vehicles of M1 category, manufactured on and after 01st October 2022, be provided with three point seat belt. Comments and objections have been solicited from all stakeholders within a period of thirty days.

(ii) This Ministry, vide notifications S.O. 1139 (E) dated 28th April 2015 and S.O. 2412(E) dated 3rd September 2015, mandated AIS 098/2008 for protection of occupants in the event of an Offset Frontal Collision for new models from 1st October, 2017 and for all models from 1st October, 2019; AIS 096/2008 for requirements for behaviour of steering mechanism of the vehicle in a Head-on collision for new models from 1st October, 2017 and for all models from 1st October, 2019; AIS 099/2008 for approval of vehicles with regard to Protection of Occupants in the event of Lateral Collision for new models from 1st October, 2017 and for all models with effect from 1st October, 2019; and AIS100/2010 for approval of vehicles with regard to protection of pedestrians and other vulnerable road users in the event of a collision with a motor vehicle for new models from 1st October, 2018 and for all models with effect from 1st October, 2020. For the purpose of BNCAP, the scope of the above mentioned safety requirements is proposed to be enhanced.

(iii) This Ministry has notified various measures in the form of rules/regulation for homologation of vehicles to certify the roadworthiness of the vehicle, fitness of vehicle, anti-lock braking system, fitment of speed limiting devices, fire alarm and protection system in type III buses of category M3 and school buses, etc.

*****

भारत सरकार

सड़क परिवहन और राजमार्ग मंत्रालय

राज्य सभा

तारांकित प्रश्न सं. 288

जिसका उत्तर 30.03.2022 को दिया जाना है

कारों के लिए स्टार रेटिंग प्रणाली

288. श्री सुशील कुमार गुप्ता:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार की ऐसी कोई योजना है जिससे कि हमारे देश की अपनी स्टार रेटिंग प्रणाली हो जो विभिन्न मानकों के तहत कारों का परीक्षण करे;

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है; और

(ग) सवारी की सुरक्षा के अलावा, पैदल चलने वालों और अन्य सभी असुरक्षित सड़क उपयोकर्ताओं की सुरक्षा के लिए कौन-कौन से उपाय प्रस्तावित किए जा रहे हैं?

उत्तर

सड़क परिवहन और राजमार्ग मंत्री

(श्री नितिन जयराम गडकरी)

(क) से (ग) एक विवरण सभा-पटल पर रखा जाता है।

'कारों के लिए स्टार रेटिंग प्रणाली' के संबंध में श्री सुशील कुमार गुप्ता द्वारा पूछे गए दिनांक 30.03.2022 के राज्य सभा तारांकित प्रश्न सं. *288 के भाग (क) से (ग) के उत्तर में उल्लिखित विवरण

....

(क) और (ख) वर्तमान में, सड़क परिवहन और राजमार्ग मंत्रालय एक योजना तैयार करने के लिए हितधारकों के साथ परामर्श कर एक प्रस्ताव पर काम कर रहा है, जिससे भारत न्यू कार असेसमेंट प्रोग्राम (बीएनसीएपी) के तहत कार की स्टार रेटिंग का परीक्षण और मूल्यांकन किया जाएगा। यह कार्यक्रम विनिर्माताओं को सुरक्षा परीक्षण मूल्यांकन कार्यक्रम में स्वेच्छा से भाग लेने और निम्नांकित विभिन्न चिंहित मानदंडों के संबंध में नए कार मॉडल में उच्च सुरक्षा स्तरों को शामिल करने के लिए प्रोत्साहित करेगा: -

(i) कार की संरचनात्मक सुरक्षा
(ii) कार में सवार वयस्क की सुरक्षा
(iii) कार में सवार बच्चे की सुरक्षा
(iv) पैदल यात्रियों के अनुकूल डिजाइन के लिए कार का आकलन
(v) क्रियाशील और अक्रियाशील सुरक्षा सहायक प्रौद्योगिकियों का प्रावधान

प्रस्तावित मूल्यांकन से 1 से 5 स्टार तक की स्टार रेटिंग आवंटित की जाएगी।

(ग) सड़क परिवहन और राजमार्ग मंत्रालय ने सवारियों, पैदल यात्रियों और अन्य असुरक्षित सड़क प्रयोक्ताओं की सुरक्षा बढ़ाने के लिए निम्नलिखित पहल की हैं: -

(i) इस मंत्रालय ने अधिसूचना सा.का.नि.1483 (अ), दिनांक 07.12.2017 जारी की है, जिसके माध्यम से 01 जुलाई, 2019 को और उसके बाद निर्मित एम 1 श्रेणी (अर्थात् यात्रियों की सवारी के लिए इस्तेमाल किए जाने वाला मोटर वाहन, जिसमें चालक की सीट के अलावा 8 से अधिक सीटें नहीं हैं), के मोटर वाहनों को अतिरिक्त सुरक्षा सुविधाओं जैसे ड्राइवर के लिए (क) एयरबैग; (ख) सीट बेल्ट रिमांइडर; (ग) मैनुअल ओवर-राइड; (घ) गति चेतावनी प्रणाली; (ड.) वाहन रिवर्स गियर सेंसर और इसकी आवश्यकताओं का अनुपालन, समय-समय पर संशोधित ऑटोमोटिव उद्योग मानक (एआईएस) 145-2017 में निर्धारित आवश्यकता के अनुरूप करना होगा। मंत्रालय ने वाहन की आगे की सीट पर ड्राइवर के बगल में बैठे यात्री के लिए एक एयरबैग को अनिवार्य करने के प्रावधान के बारे में सा.का.नि. 148 (अ), 2 मार्च, 2021 को अधिसूचित किया है। इसके अलावा, मंत्रालय ने मसौदा सा.का.नि. 16 (अ), 14 जनवरी, 2022 के माध्यम से प्रस्ताव किया है कि 01 अक्टूबर, 2022 के बाद निर्मित एम 1 श्रेणी के वाहनों में दो साइड/साइड टोरसो एयर बैग फ्रंट रो आउटबोर्ड सीटिंग पोजीशन में सवार प्रत्येक व्यक्ति के लिए एक-एक और दो साइड कर्टेन / ट्यूब एयर बैग, आउटबोर्ड सीटिंग पोजीशन में सवार व्यक्तियों के लिए एक-एक लगाए जाएंगे। यह वाहन सवारों की सुरक्षा बढ़ाने के लिए अधिसूचित किया गया है। हितधारकों की टिप्पणियां और आपतियां तीस दिनों की अवधि के भीतर आमंत्रित की गई हैं। इस मंत्रालय ने मसौदा सा.का.नि.106 (अ), 11 फरवरी, 2022 के माध्यम से प्रस्ताव किया है कि 01 अक्टूबर, 2022 को और

उसके बाद निर्मित एम 1 श्रेणी के वाहनों में सभी फ्रंट फेसिंग सीटों पर थ्री पॉइंट सीट बेल्ट उपलब्ध कराए जाएंगे। सभी हितधारकों से टिप्पणियां और आपत्तियां तीस दिनों की अवधि के भीतर मांगी गई हैं।

(ii) इस मंत्रालय ने अधिसूचनाओं का.आ. 1139 (अ), दिनांक 28 अप्रैल, 2015 और का.आ. 2412 (अ), दिनांक 3 सितंबर 2015 के माध्यम से 1 अक्टूबर, 2017 से नए मॉडलों के लिए और 1 अक्टूबर, 2019 से सभी मॉडलों के लिए एक ऑफसेट आगे से टक्कर की स्थिति वाली सवारियों की सुरक्षा के लिए एआईएस 098/2008; 1 अक्टूबर, 2017 से नए मॉडलों के लिए और 1 अक्टूबर, 2019 से सभी मॉडलों के लिए सामने की टक्कर में वाहन के स्टीयरिंग तंत्र के व्यवहार की आवश्यकताओं के लिए एआईएस 096/2008; 1 अक्टूबर, 2017 से नए मॉडलों के लिए और 1 अक्टूबर, 2019 से सभी मॉडलों के लिए पार्श्व टक्कर की स्थिति में सवारियों की सुरक्षा के संबंध में वाहनों के अनुमोदन के लिए एआईएस 099/2008 और 1 अक्टूबर, 2018 से नए मॉडलों के लिए और 1 अक्टूबर, 2020 से सभी मॉडलों के लिए मोटर वाहन से टक्कर की स्थिति में पैदल यात्रियों और अन्य असुरक्षित सड़क प्रयोक्ताओं की सुरक्षा के संबंध में वाहनों के अनुमोदन के लिए एआईएस100/2010 को अधिदेशित किया। बीएनसीएपी के प्रयोजनार्थ, उपर्युक्त सुरक्षा आवश्यकताओं के दायरे को बढ़ाए जाने का प्रस्ताव किया गया है।

(iii) इस मंत्रालय ने एम3 श्रेणी की टाइप III बसों और स्कूल बसों आदि में वाहन की सड़क पर चलने की योग्यता, वाहन की फिटनेस, एंटी-लॉक ब्रेकिंग सिस्टम, गति नियंत्रक उपकरणों को लगाने, फायर अलार्म और सुरक्षा प्रणाली को प्रमाणित करने के लिए नियमों/विनियमों के रूप में विभिन्न उपायों को अधिसूचित किया है।

*****

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Any supplementaries?

SHRI K.T.S. TULSI: Sir, everybody knows that safety norms in India with regard to new cars are virtually non-existent. The Global New Car Assessment Programme is not followed and the Bharat New Car Assessment Programme is yet to come in. This becomes important for the safety of occupants and pedestrians. It is a matter of great regret that in 2009, India witnessed a record 25,858 pedestrians' deaths.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Please put your question.

SHRI K.T.S. TULSI: When are we going to have the Bharat New Car Assessment Programme?

SHRI NITIN JAIRAM GADKARI: Hon. Vice-Chairman, Sir, the norms are already notified by Ministry of Road Transport. The BHARAT NCAP will be above and over crash standards, and improve competition.

Hon. Vice-Chairman, Sir, all over the world, in South Korea, the USA and European countries, the standards are already fixed. Now, this is the need of the hour. The hon. Member is absolutely correct. Every year, we are facing 5 lakh accidents and 1,50,000 deaths. For that reason, we are now taking a lot of measures, that is, compulsory six air bags are now mandatory, and, for road safety point of view, it is very important. We have taken a decision to make it mandatory for economic models also. I am giving you just a chart. Sir, 25,289 people were killed in head-on-collusion in 2020, and 30 per cent of lives in frontal collusion can be saved by air bags alone. So, that is the reason why we have instructed the order. In 2020, 8,598 lives could have been saved in head-on-collusion with the use of airbags. Similarly, side collusion caused 14,271 deaths, and 31 per cent of lives could have been saved by the use of side airbags and 4,424 lives could have been saved in 2020 with the use of side airbags. A total of 13,022 lives could have been saved. The functional airbags were present in the vehicles involved in frontal and side crashes.

Sir, I want to explain properly that as far as this BHARAT NCAP is concerned, we are going to start it. We are in the process and we have already notified it. The structural safety, the stiffness of the structure of the vehicle, safety of adult occupants, crash test, safety of child occupants, safety of the child placed in a child seat, assessment of car for pedestrian-friendly design, bonnet and bumper design, provision of active and passive safety assist technologies, six airbags, three-point seat belts, seat belt alert, electronic stability control, anti-lock braking system, Sir, by

all these things, we want to protect the lives of the people, and that is the reason that we are now going to start the rating system in India which is going to improve qualitatively the automobile sector of the country. At the same time, it will be more useful to make more export from the country, create more employment potential and a growth for the country.

उपसभाध्यक्ष (डा. सस्मित पात्रा): माननीय कामाख्या प्रसाद तासा जी, you have asked for a supplementary. Okay, you are not asking. माननीय श्रीमती रूपा गांगुली ।

SHRIMATI ROOPA GANGULY: Thank you, hon. Vice-Chairman, Sir, for allowing me to ask a supplementary question. सर, मुझे 'BH Series' के बारे में और अधिक जानकारी लेनी है, यह Series मुझे बहुत interesting लगी है। इसके लिए मैं खुद भी बहुत सारी websites पर गई और उनमें login करने की कोशिश की। हालांकि नई गाड़ियों का registration 2021 के बाद से शुरू हो चुका है, लेकिन मैं जानना चाहती हूं कि पुरानी गाड़ियों के बारे में हम लोगों ने क्या सोचा है? जो दो या तीन साल पुरानी गाड़ियां हैं, जिनके इंजन अच्छे हैं, तो हम उन पुरानी गाड़ियों को 'Bharat Series' में किस तरह से register कर सकते हैं? हालांकि गाड़ी नई है, लेकिन उसमें वे सब facilities नहीं मिल रही हैं, जो 'BH Series' में हैं, तो क्या इसके लिए नई गाड़ी ही खरीदनी होगी? वैसे दो साल पहले खरीदी गई गाड़ी भी नई ही है।

SHRI NITIN JAIRAM GADKARI: Sir, it is very difficult. एक समय तक heroine का रोल करने के बाद, जब character actress का रोल मिलना शुरू हो जाता है, तो फिर उसको वापस heroine बनाना मुश्किल हो जाता है।...(**व्यवधान**)... Sir, it is very difficult. These are rules and regulations only for the new vehicles. For the old vehicles, it is very difficult mechanically to make them competent. ...*(Interruptions)*... सर, heroes में भी यही होता है, एक बार hero का रोल करने के बाद जब character actor का role मिल जाता है, उसके बाद फिर दोबारा हीरो का रोल नहीं मिलता है।...(**व्यवधान**)...

SHRI G.K. VASAN: Sir, nowadays, electrical cars and electrical scooters are encouraged because of pollution. People are interested to buy it but, sometimes, the safety concern is very important. Nowadays, we see lot of news in the papers that electrical cars and scooters burn suddenly, and one or two deaths have also taken place. So, to give confidence to the public to buy electrical cars and electrical scooters, the manufacturers should be doubly-triply careful. The Government should take necessary steps for this to give confidence to the people to buy electrical vehicles.

SHRI NITIN JAIRAM GADKARI: Hon. Vice-Chairman, Sir, actually, for the new electric two-wheelers, electric three-wheelers, electric cars, we have already taken a

decision about the quality where we are very much punctual about how we can maintain the safety of the people. There is star rating already in place and the electric vehicles manufacturers are supposed to manufacture vehicles as per standards. They are supposed to manufacture vehicles keeping in mind the international standards being followed all over the world, whether they manufacture electric, petrol, diesel, green hydrogen or any other fuel-run vehicle. The safety standards are already fixed.

Sir, the comment that I made while replying to the last question was not against anybody. It may be taken in a lighter vein.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Q.No.289.